

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1486  
TO BE ANSWERED ON 27<sup>TH</sup> DECEMBER, 2017**

**UNAUTHORIZED CONSTRUCTION**

†1486. SHRI RAJU SHETTY:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the State-wise total number of cases of unauthorised construction on the land possessed by Telecommunication Department which have come to the notice of the Government during each of the last three years and the current year; and
- (b) the steps taken/proposed to be taken by the Government to stop unauthorised construction on the said land?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &  
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI MANOJ SINHA)**

- (a) State-wise cases of unauthorized construction on the land of Department of Telecommunications and its Public Sector Undertakings (PSUs) are detailed in **Annexure**.
- (b) Action/legal proceedings have already been initiated to remove unauthorized construction. Further, preventive action has also been taken to protect Government/PSUs land by construction of compound walls, barbed wire fencing, watch & ward at sites, etc.

Contd...2/-

**ANNEXURE**

**LOK SABHA PQ NO 1486 for 27/12/2017**

Year	circle	Number of cases of unauthorized construction			
		BSNL	MTNL	Others	Total
2014-15	NIL	NIL	NIL	NIL	NIL
2015-16	NIL	NIL	NIL	NIL	NIL
2016-17	Madhya Pradesh	1	Nil	Nil	1
2017-18	Madhya Pradesh	2	Nil	Nil	2
	Maharashtra	Nil	1	Nil	1
<b>Grand Total</b>		<b>3</b>	<b>1</b>	<b>Nil</b>	<b>4</b>

\*\*\*\*\*